

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:-3967-JK (LD) of 2024
DATED:- 26 - 03 - 2024

Sanction is hereby accorded to the appointment of Officer's of Finance Department as mentioned in annexure to this Government Order as Officer Incharge (OIC) Litigation for the cases indicated against each including Contempt Petition, if any, pending before Hon'ble High Court of J&K and Ladakh /Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government

No:- LAW-OIC/3/2024

Dated:- 26- 03 - 2024

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Principal Secretary to Government, Finance Department.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

Am

Annexure to the Government Order No.3967-JK(LD) of 2024 dated 26.03.2024

S.No.	Title of the case	Designation
1	Raj Kumar Versus U.T. of J&K and Others in WP (C) No. 464/2024	Mr. Suraj Parkash, Excise & Taxation Officer, Kathua
2	Charan Dass and Others Versus U.T of J&K and Ors. in T.A No 4393/2021.	Smt. Nipun Tickoo, Technical P.A to Exise Commissioner
3	Career Kashmir Consultancy V/s U.T of J&K & Others in WP (C) No. 299/2024.	Mr. Mr. Parvaiz Ahmd Shah, STO Circle "F" Srinagar
4	Shalig Ram Sharma Versus U.T. of J&K and Ors. in WP (C) No. 534/2024	Mr. Anil Chandan, Excise & Taxation Officer. Jammu North

Thm

